

ITEM NO.17

COURT NO.4

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 719/2023

NATIONAL FEDERATION OF INDIAN WOMEN (NFIW)

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION )

Date : 28-07-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.  
Mr. Nizam Pasha, Adv.  
Ms. Ms. Rashmi Singh, Adv.  
Ms. Sumita Hazarika, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice.

(NARENDRA PRASAD)  
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)  
ASSISTANT REGISTRAR